

value of crops damaged was Rs. 22,000. No human or animal lives were lost.

### Narmada Valley Project

- \*106. { Shri P. K. Deo:  
Shri Bishanchander Seth:  
Shri Rameshwar Tantia:  
Shri Onkar Lal Berwa:  
Shri B. P. Yadava:  
Shri Dhaon:  
Shri A. S. Saigal:  
Shri P. R. Patel:  
Shri Bade:  
Shri Jashvant Mehta:

Will the Minister of Irrigation and Power be pleased to state:

(a) whether he has given a fresh proposal to the Governments of Maharashtra, Gujarat and Madhya Pradesh for the execution of the Narmada Valley Project;

(b) if so, what are the main features of the proposal; and

(c) the reactions of the State Governments on that proposal?

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) to (c). A Committee has been constituted in consultation with the States of Madhya Pradesh, Maharashtra and Gujarat to prepare a master plan for the optimum and integrated development of the Narmada water resources. A statement indicating the composition and terms of reference of the Committee is placed on the Table of the House. [Placed in Library. See No. LT-3059/64].

### Seizure of Pakistan-Bound Arms

- \*107. { Shri Rishang Keishing:  
Shri Bagri:  
Shri Vishwa Nath Pendey:  
Shri B. N. Kureel:  
Shri Indrajit Gupta:  
Shri Onkar Lal Berwa:  
Shri Swell:

Will the Minister of Finance be pleased to state:

(a) whether it is a fact that on the

28th July, 1964 the Customs authorities in Calcutta seized nearly 200 cases of arms and ammunition meant for Pakistan from the ship 'S.S. American Hunter';

(b) if so, the type of arms and ammunition seized; and

(c) the action taken by Government in this regard?

The Minister of Planning (Shri B. R. Bhagat): (a) and (b). On the 27th July, 1964, the Customs authorities at Calcutta detained 173 cases of iron sheets containing 303 ammunition and 4 drums containing small arms ammunition ex S. S. American Hunter sent to consignees in Pakistan from the United States of America.

(c) The Shipping Agents have been asked to obtain a licence required under the Arms Rules, 1962 from the Ministry of External Affairs for the shipment of the detained ammunition.

### Lodi House Hostel

- \*108. { Shri Hari Vishnu Kamath:  
Shri Bade:  
Shri Yashpal Singh:

Will the Minister of Works and Housing be pleased to state:

(a) whether Government have decided to run the Lodi House Hostel, New Delhi differently from what it is today;

(b) if so, the broad outlines thereof; and

(c) the reasons for the change?

The Minister of Works and Housing (Shri Mehar Chand Khanna): (a) to (c). The matter is still under consideration.

### Violation of Foreign Exchange Regulations by Film Artists

- \*109. { Shri P. C. Borooah:  
Shri E. Madhusudan Rao:  
Shri Prakash Vir Shastri:  
Shri Onkar Lal Berwa:  
Shri Yashpal Singh: